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Title: Observation regarding sitting of the House.

HON. SPEAKER: Hon. Members, as you are aware that in the event of death of a sitting Member, the House is adjourned for the day as a mark of respect after the Obituary Reference to the passing away of the Member is made in the House.

I would have adjourned the House for the day, but today's sitting has been specifically fixed by the hon. President for presentation of the Union Budget for the financial year 2017-18, which is a constitutional obligation.

In view of this exceptional situation, the House may go ahead with the presentation of the Union Budget for 2017-18. However, the House would not sit tomorrow as a mark of respect to the departed soul.

Now, the hon. Minister.

…(*Interruptions*)

SHRI MALLIKARJUN KHARGE (GULBARGA): Madam Speaker, when you called me, I met you and requested you to adjourn the House today because Shri E. Ahamed is one of the very seniormost leaders of this House as well as that of the Kerala Legislative Assembly. For nearly 45 years, he has been dealing with legislative affairs. As a mark of respect, the House should be adjourned today. The Budget can be presented tomorrow. Why am I am saying so? Shri E. Ahamed was on duty. Yesterday, he was present in the Joint Session and when he collapsed in his seat, he was taken to the Hospital. When he was taken to the Hospital, he was already declared dead. In spite of that â€¦(*Interruptions*)

HON. SPEAKER: We are not doctors; I am not a doctor; nobody is a doctor. Nothing will go on record.

â€¦(*Interruptions*) â€¦*

HON. SPEAKER: I have given my ruling. It is a doctor's decision.

â€¦(*व्यवधान*)

श्री मल्लिकार्जुन खड़गे : अध्यक्ष महोदया, हाउस एडजर्न होना चाहिए। â€¦(*व्यवधान*)

माननीय अध्यक्ष : खड़गे जी, ऐसा नहीं होता है।

â€¦(*व्यवधान*)

माननीय अध्यक्ष : मैंने कहा है कि हम कल हाउस एडजर्न करेंगे। All of us respect him, no doubt. Please cooperate with me.

Now hon. Finance Minister.

…(*Interruptions*)

HON. SPEAKER: Nothing will go on record, except the Minister's Speech.

â€¦(*Interruptions*) â€¦ *

HON. SPEAKER: This is not the way.

…(*Interruptions*)

HON. SPEAKER: I have already given my decision.

…(*Interruptions*)